

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 540.
TO BE ANSWERED ON FRIDAY, THE 07TH FEBRUARY, 2025.**

MSMES ESTABLISHED UNDER MAKE IN INDIA INITIATIVE

540. SHRI P. WILSON:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of State-wise data on Micro, Small, and Medium Enterprises (MSMEs) established under the Make in India initiative, with a specific focus on Tamil Nadu;
- (b) the details of funds allocated, disbursed, and utilized for MSME development in Tamil Nadu under Union Government schemes, State-wise and year-wise; and
- (c) whether Government have plans to encourage Indian businesses to invest in Africa, particularly in areas where India holds a competitive edge, such as digital infrastructure, energy and biofuels and steps taken to expand trade relations with African nations beyond traditional East and South African regions?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

(a) to (c): Production Linked Incentive (PLI) Schemes was introduced in 2020- 2021 with an outlay of Rs. 1.97 lakh crore. The 14 key sectors are: (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting Materials/Drug Intermediaries & Active Pharmaceutical Ingredients, (iii) Manufacturing of Medical Devices (iv) Automobiles and Auto Components, (v) Pharmaceuticals Drugs, (vi) Specialty Steel, (vii) Telecom & Networking Products, (viii) Electronic/ Technology Products, (ix) White Goods (ACs and LEDs), (x) Food Products, (xi) Textile Products: MMF segment and technical textiles, (xii) High efficiency solar PV modules, (xiii) Advanced Chemistry Cell (ACC) Battery, and (xiv) Drones and Drone Components.

The PLI scheme has a cascading effect on the country's MSME ecosystem. The anchor units in every sector coordinates a new supplier/vendor base in the entire value chain. Most of these ancillary units are built in the MSME sector. Out of the 764 applications approved under various PLI Schemes, 176 applications under MSMEs category have been approved in sectors such as Bulk Drugs, Medical Devices, Pharma, Telecom, White Goods, Food Processing, Textiles & Drones.

The Central Government supplements the efforts of State/UT Governments through various schemes, programmes and policy Initiatives for promotion, development of MSMEs in the country. These schemes/ programmes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Micro and Small Enterprises- Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMSS), Raising and Accelerating MSME Performance (RAMP), International Cooperation scheme, Tool Rooms, Technology Centre System Programme (TCSP), National SC/ST Hub (NSSH), MSME Champions, PM Vishwakarma etc. The schemes implemented by MSME are Central Sector Schemes, wherein funds are not allocated State/UT-wise.

A revised definition based on the twin criteria of Investment and turnover, was adopted to define MSMEs in 2020. Accordingly, for registration of enterprise having PAN Udyam Registration Portal (URP) was launched on 01.07.2020. To formalise Informal Micro Enterprises (IMEs) i.e. Enterprises which are exempt from filing GST, Udyam Assist Platform (UAP) was launched on 11.01.2023. The State/UT- wise details of MSMEs registered on URP and UAP till 31.01.2025 including Tamil Nadu is given at **Annexure**.

Concerned Ministries/ Departments take various initiatives to encourage setting up of companies across the country through respective action plans, programmes, schemes and policies for the sectors being dealt by them, while States/UTs also have their own Schemes for attracting Investments.

The Investment by Indian businesses in any country is based on their business decision and the Govt. of India plays a significant role in supporting these Investments through various policies, incentives, and diplomatic efforts to ensure that businesses have the necessary framework to thrive Internationally.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 540 FOR ANSWER ON 07.02.2025.

Sl. No.	State	Micro	Small	Medium	Total	Manufacturing	Services	Trading	Employment
1	Andaman and Nicobar Islands	17,427	277	14	17,718	3,154	8,344	6,220	2,50,190
2	Andhra Pradesh	29,48,276	25,050	1,994	29,75,320	5,75,959	12,80,229	11,19,132	1,55,92,175
3	Arunachal Pradesh	32,176	404	35	32,615	8,624	7,076	16,915	1,94,349
4	Assam	9,98,756	9,984	878	10,09,618	2,85,345	2,49,791	4,74,482	57,56,511
5	Bihar	31,93,305	19,433	1,032	32,13,770	5,31,416	9,10,760	17,71,594	1,13,18,302
6	Chandigarh	60,273	1,994	210	62,477	8,915	27,352	26,210	3,66,130
7	Chhattisgarh	10,16,420	12,115	1,292	10,29,827	1,85,306	3,28,679	5,15,842	33,14,569
8	Delhi	10,42,584	41,275	5,019	10,88,878	2,42,963	3,62,049	4,83,866	71,87,673
9	Goa	1,02,331	1,728	159	1,04,218	22,041	52,387	29,790	3,95,972
10	Gujarat	33,01,838	83,677	8,554	33,94,069	9,33,287	10,33,229	14,27,553	1,33,98,206
11	Haryana	14,63,776	34,563	3,318	15,01,657	3,08,617	533,151	6,59,889	70,51,002
12	Himachal Pradesh	2,53,054	3,956	448	2,57,458	51,336	94,058	1,12,064	11,61,914
13	Jammu And Kashmir	6,88,191	5,252	353	6,93,796	2,34,317	2,22,456	2,37,023	25,91,832
14	Jharkhand	11,95,533	9,033	664	12,05,230	1,73,499	3,81,652	6,50,079	44,79,076
15	Karnataka	38,94,716	46,856	4,398	39,45,970	8,69,024	18,59,906	12,17,040	2,04,05,269
16	Kerala	14,01,998	19,180	1,472	14,22,650	3,77,940	5,98,994	4,45,716	48,58,900
17	Ladakh	16,924	145	4	17,073	6,013	5,858	5,202	51,146
18	Lakshadweep	1,999	1	-	2,000	683	721	596	5,839
19	Madhya Pradesh	37,48,848	30,153	2,286	37,81,287	5,94,679	10,13,588	21,73,020	1,09,30,137
20	Maharashtra	76,22,732	1,07,410	12,380	77,42,522	14,92,349	30,22,896	32,27,277	2,61,65,238
21	Manipur	1,29,479	681	38	1,30,198	53,192	37,434	39,572	6,53,954
22	Meghalaya	40,717	507	61	41,285	6,650	14,439	20,196	1,98,150
23	Mizoram	41,704	208	11	41,923	8,516	9,131	24,276	1,98,507
24	Nagaland	52,602	248	17	52,867	13,924	12,642	26,301	2,08,390
25	Odisha	18,51,769	14,967	1,102	18,67,838	3,62,608	6,04,959	9,00,271	85,48,644
26	Puducherry	85,676	960	128	86,764	17,078	41,148	28,538	3,35,674
27	Punjab	16,29,264	27,332	2,465	16,59,061	3,60,081	5,92,521	7,06,459	75,18,125
28	Rajasthan	33,21,251	42,941	3,441	33,67,633	9,22,143	10,63,052	13,82,438	1,41,68,633
29	Sikkim	24,529	200	19	24,748	5,252	8,861	10,635	91,029
30	Tamil Nadu	47,46,577	60,050	5,335	48,11,962	12,17,483	20,94,999	14,99,480	2,52,11,044
31	Telangana	22,41,046	28,215	3,152	22,72,413	3,53,724	9,49,395	9,69,294	1,37,64,692
32	Dadra & Nagar Haveli and Daman & Diu	26,578	1,284	238	28,100	6,601	10,694	10,805	2,33,684
33	Tripura	2,53,339	1,004	73	2,54,416	40,709	75,783	1,37,924	8,86,798
34	Uttar Pradesh	62,34,715	62,952	4,868	63,02,535	8,59,362	9,89,132	15,39,745	2,12,41,133
35	Uttarakhand	4,79,929	6,370	543	4,86,842	3,27,801	10,39,832	17,04,716	57,82,376
36	West Bengal	41,88,842	36,630	3,303	42,28,775	6,47,822	11,22,310	27,87,432	1,65,07,020
	Total:-	5,83,49,174	7,37,035	69,304	5,91,55,513	1,21,08,413	2,06,59,508	2,63,87,592	25,10,22,283
